

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.46/(MAH)/2014
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE PARTIES: Mr. Joseph Francis De'souza
V/s.

M/s. Geo Chem Laboratories (Rajkot) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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5	Tanvi Kamat	Advocate for Respondent	
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Karizz Muijee 1/b S. Mahomedbhai & Co	Advocate Petitioner
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ORDER

C.P. No. 46/397-398/CLB/MB/MAH/2014

1. The Learned Representatives of both the sides are present and stated that more time is required to arrive at a settlement. Granted.
2. The matter is now listed for hearing on **29.06.2017**.

Dated: 02.05.2017

sd/-
M.K. Shrawat
Member (Judicial)